

Sl. No.	AIR Station	Details of Modernization work carried out.
7.	Thiruvananthapuram	<ul style="list-style-type: none"> • Replacement of 10 KW FM Transmitter. • Digitalization of Studios and Networking. • Digitalization of Studio Transmitter Link (STL).
8.	Thrissur	<ul style="list-style-type: none"> • New 1 KW FM Transmitter. • Digitalization of Studios and Networking. • Digitalization of Studio Transmitter Link (STL).

Statement-II

Details of Major projects taken up for modernization of Doordarshan stations in the State of Kerala as part of 12th Plan Schemes

1. Studio centre at Thrissur has been digitalized.
2. State-of-art digital equipment such as HD Camcorder and Recorder/Deck, 32x32 Routing Switcher, Digital Phone-in-Console, Digital Frame Synchronizer, Camera chains, Audio Mixer, HD NLE etc provided to replace old/ obsolete equipment at DDK Thiruvananthapuram.
3. Digital High Power Transmitter (HPT) at Thiruvananthapuram has been set-up.
4. For digital HPTs at Kochi and Kozhikode, Notice Inviting Tender (NIT) has been issued for procurement of transmitter equipment.
5. Old 100 W Low Power Transmitters (LPTs) have been replaced by 500 W Automode LPTs at Palghat, Mallapuram and Idukki.
6. For Upgradation of Earth station at Thiruvananthapuram, tenders have been received.

Fixing of time-limit for advertisement by TRAI

715. SHRI SYED NASIR HUSSAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) has fixed maximum time-limit for showing advertisements and promotion clips during an hour of programmes; and

(b) if so, the details thereof and action taken by Government on the TV channels and radio channels which violated the rules, since it was framed?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) The 'Standards of Quality of Service (Duration of Advertisements in Television Channels) (Amendment) Regulations 2013' issued by TRAI *inter alia* provides that "No broadcaster shall, in its broadcast of a programme, carry advertisements exceeding twelve minutes in a clock hour." TRAI has not issued any Regulation on duration of advertisements on Radio channels.

Some broadcasters have approached the Hon'ble High Court, Delhi against the regulations of 2013. The matter is presently sub-judice.

Use of Indian satellites for broadcasting overseas

716. SHRI RANJIB BISWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has asked the private channels, that beam content overseas to shift from foreign to Indian satellites;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has received representation from the broadcasting industry in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by Government on the said representations for protecting the interest of the Indian channels operating abroad?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) The Department of Space (DOS) has informed that whenever transponder capacity is available on Indian satellites, channel operators using foreign satellites are asked to migrate to Indian satellite capacity, adhering to the "Policy Framework for Satellite Communication in India", approved by the Government.

(c) and (d) Broadcasters and channel/teleport operators have expressed their concerns to Department of Space and Ministry of Information and Broadcasting with respect to cost of migration, availability of suitable capacity in Indian satellite, licensing and regulatory aspects, etc.